

MADHYA PRADESH STATE JUDICIAL, JABALPUR

**Court Managers & Administrative Head Staffs of District Judiciary (ECT_5_2022) and
Technical Staffs & NIC Coordinators at High Court (ECT_10_2022)
under “e-Committee Special Drive Training and Outreach Programme through the State
Judicial Academies” (Online)**

11.06.2022 & 12.06.2022

DAY ONE: 11.06.2022 (SATURDAY)

SESSIONS	TIME	
I	11:00 AM to 11:10 AM	Opening remarks and overview of the Programme By: Director, MPSJA
II	11.10 AM to 12.15 PM	➤ Introduction to e-Committee, e-Court Project & various ongoing initiatives under e-Court Project with reference to High Court of M.P. By: Shri F.H. Qazi SPSA (SA), High Court of M.P., Jabalpur
III	12.15 PM to 01.15 PM	➤ Electronic Case Management Tools for Advocates ➤ e-Courts and e-Committee related Websites ➤ Cause list/Judgments/Orders/Case Status ➤ Automatic receipt of SMS and e-Mail on Court listing, SMS Push & Pull services ➤ Service Delivery in Court Complexes: ➤ e-Sewa Kendra Kiosks Digital display boards Other e-Services: By: Shri Aniruddha Jain IV Civil Judge, Junior Division, Shajapur
LUNCH BREAK (01.15 PM to 01.45 PM)		
IV	01.45 PM to 02.45 PM	➤ E-Certified copying software ➤ Outsourcing of copying section for photocopy By: Smt. Tabassum Khan, VI Civil Judge, Senior Division, Jabalpur
V	02.45 PM to 03.45 PM	➤ Networking including Broad Band connectivity related issues and solutions ➤ LAN Connections By: Shri Gaurav Singh Sr. System Analyst, High Court of M.P. Jabalpur

DAY TWO: 12.06.2022 (SUNDAY)		
SESSIONS	TIME	
I	11:00 AM to 12:00 Noon	<ul style="list-style-type: none"> ➤ E-Waste and E-Auction Rules and procedure ➤ N-Step – National Service and Tracking of Electronic Process ➤ Malkhana Software, Procedure and challenges ➤ Duties / Functions of SA ➤ Hardware & Software maintenance <p>By: Shri Harsh Singh Bahrawat Secretary, District Legal Services Authority, Mandsaur</p>
II	12.00 Noon to 01.00 PM	<ul style="list-style-type: none"> ➤ Digitization of records, Rules 2016 ➤ District Court of M.P. - Video Conferencing and Audio visual electronic linkage Rules 2020 (Maintenance of V.C. equipments) ➤ JOTI Journal Software <p>By: Shri Manish Sharma OSD, MPSJA</p>
LUNCH BREAK (01.00 PM to 01.30 PM)		
III	01.30 PM to 02.30 PM	<ul style="list-style-type: none"> ➤ Purchase through gem portal and purchase by other means <p>By: Shri Umashankar Agrawal, Secretary, District Legal Services Authority, Jabalpur</p>
IV	02.30 PM to 03.30 PM	<ul style="list-style-type: none"> ➤ CIS, NJDG, Data Monitory, Data Replication ➤ NJDG, E-Filing ➤ Website of High Court and District Court <p>By: Shri Bharat Kumar Vyas, IInd District & Additional Sessions Judge, Jhabua</p>
V	03.30 PM to 03.45 PM	<p>Valedictory Sessions</p> <p>By: Officers of MPSJA & Resource persons</p>

DIRECTOR

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